## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABĤA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: G. Sethuraman

: TCP/42/2016

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Inthiaz Ahmed · V. K For K. Gowtham Kunai

Coloned nood. E). C

## **ORDER**

Counsel representing both the parties are present. Counsel for R2 & R3 filed written submissions and prayed for time to make submissions. The matter is adjourned for hearing submissions by both the sides. Put up on 06.12.2017.

-sd-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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